

36

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 56/(MAH)/2014

CORAM:

Present:

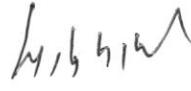
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Shri Vikram Vilasrao Salunkhe
V/s.
Accurate Engineering Com. Pvt. Ltd.

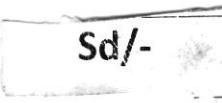
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	MATHESH H ATHAVALE	PCS for Petitioner	
	Heena Vichare 1/b Prachi Wardlawar	Adv. For Respondent	

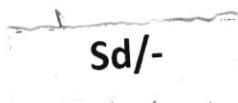
ORDER

CP No. 56/397-398/NCLT/MB/MAH/2014

At request of the Petitioner's Counsel, list this matter on 06.03.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)